

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Civil Appeal No(s). 3718-3719/2012

RAMAYAN PANDEY & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(Only SLP (c) No. 25075 of 2012 is to be listed before the Ld. Registrar's Court.)

WITH

SLP(C) No. 25075/2012 (XI)

Date : 05-08-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Samir Ali Khan, AOR

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad, AOR

Mr. Shail Kumar Dwivedi, AOR

Mr. Kamendra Mishra, AOR

Mr. Rajeev Kumar Dubey, ADV.

MR Ashiwan Mishra, ADV.

MS. Vaidruti Mishra, ADV.

Mr. Siddharth, AOR

Mr. R. C. Kohli, AOR

Ms. Kumud Lata Das, AOR

Mr. Abhishek Atrey, AOR

Mr. Irshad Ahmad, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Issue fresh notice for alternative arrangement in respect of sole petitioner.

List again on 20.09.2022.

S.P.S. LALER
Registrar

pm